

Library. See LT No. 428/90]

[English]

Border Security Force/Medical Officers Recruitment (Amendment) Rule, 1989; Notification under Border Security Force Act, 1968 etc.

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED): I beg to lay on the Table—

- (1) A copy of the Border Security Force (Medical Officers) Recruitment (Amendment) Rules, 1989 (Hindi and English versions) published in Notification No. G.S.R. 13 in Gazette of India dated the 13th January, 1990 under sub-section (3) of section 141 of the Border Security Force Act, 1968.
- (2) A copy of Notification No. S O 143 (E) (Hindi and English versions) published in Gazette of India dated the 15th February, 1990 empowering the personnel of the border Security Force to exercise and discharge the powers and duties under the provisions of the Jammu and Kashmir Code of Criminal Procedure, 1989 in the whole of Jammu and Kashmir under sub-section (3) of section 139 of the Border Security Force Act, 1968. [Placed in Library. See LT No. 429/903]
- (3) A copy of the Annual General Administration Report (Hindi and English versions) of the Andaman and Nicobar Administration for the year 1986-87. [Placed in Library. See LT No. 430/90]
- (4) A statement (Hindi and English versions) explaining the reasons for not laying the Annual Report and Audited Accounts of the Rehabilitation Plantations Limited, Punalur, for the year 1988-89

within the stipulated period of nine months after the close of the accounting year. [Placed in Library. See LT No. 431/903]

STATEMENT CORRECTING ANSWER TO STARRED QUESTION NO. 42 OF 15.3.90 RE: PAKISTANI MOB CROSSING OVER TO INDIAN TERRITORY

[English]

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJRAL): I beg to make a statement correcting the reply given on the 15th March, 1990 to a supplementary by Shri Madan Lal Khurana on Starred Question No. 42 regarding Pakistani mob crossing over to Indian territory.

STATEMENT

During the supplementaries asked in the Lok Sabha in answer given to Starred Question No. 42 15.3.1990, regarding Pakistani Mob Crossing Over to Indian Territory. Shri Madan Lal Khurana, Member of this House, had in a supplementary question referred to the presence of UN Observers in J & K. I had in answer inadvertently said that they came to J & K "following the 1965 conflict". The UN Observers have, in fact, been stationed there since 1949.

12.25 hrs.

[English]

SUPPLEMENTARY DEMANDS FOR GRANTS (GENERAL), 1989-90

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): I beg to present the Supplementary Demands for Grants in respect of Budget (General) for 1989-90.